NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 363 of 2017 in TP No. 199/397-398/NCLT/AHM/2016 C.P. No. 198/397-398/NCLT/AHM/2007

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

Name of the Company:

Abhsihek Mohan Gupta.

Jagran Publication Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE**

Nivag Pathak, Adv., 116 S...

Annarchand

2. Mo. Ghalin Jani, Adv I mangalday and co.

For Jagran Parkashen

Or 19 inal patitioner

Binghi & co

Adv.

Odiginal Respondent No. 584

None present for Applicant. Learned Advocate Mr. Nirag Pathak with Learned Advocate Mr. Shalin Jani present for Respondent/ Original Petitioner. Learned Advocate Ms. Trisha Baxi present for Original Respondents no. 5 and 6.

List the matter before single bench on 19.12.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 15th day of December, 2017.